

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
2nd Floor MMU building, Mata Sundri Road, New Delhi-110 002

Dated: 11th February, 2026

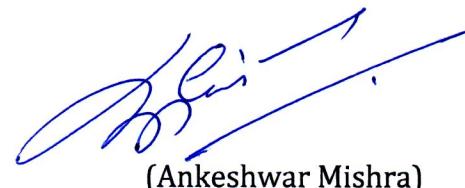
Subject: Name change of Training Partners under FoSTaC program-reg.

The training division has received many requests from the Training Partners regarding name change of Training Partner. Following due consideration and with the necessary approval from the Competent Authority, it has been decided to change the name of the following training partners as per below-

S No	Current Name of the Training Partner	New name of the Training Partner
1	Adani Wilmar Limited	AWL Agri Business Limited
2	Ambica Cards	Ambica Training and Consultancy Services
3	K.P.H.R Services	FOOD SAFETY SERVICES
4	URS verification Private Limited	VOODS ENERGY PRIVATE LIMITED

2. Above training partners should conduct the trainings in the new name only and fees receipt or invoices and other documents also reflect the new name. These name changes will not affect the validity of FSS certificates already issued.

This issues with the approval of the Competent Authority



(Ankeshwar Mishra)

Joint Director(Training)

Copy to

- i. Commissioners of food safety of all State/UTs
- ii. Concerned Training Partners
- ii. Sr. Manager, IT with a request to upload in the FSSAI website